[श्री बूटा सिंह]

मुद्दे खोले हैं देश के सामने जिस से मैं दाव के साथ कह सकता हूं कि देश की प्रभुसत्ता के ऊपर जिस के बारे में खतरे पैदा हुए हैं, देश की अखंडता के ऊपर खतरे पैदा हुए हैं, देश की सुरक्षा में खतरे पैदा हुए हैं। जस्टिस कुदाल ने एक नहीं, उदाहरण के बाद उदाहरण, रिपोर्ट के बाद रिपोर्ट और नाम दे-दे करके कि किस बड़े देश की कौन सी गुप्तचर एजेंसी इसमें शामिल है, कैसे उन्होंने इन संस्थाओं के माध्यम से देश की सत्ता को, देश की एकता को, देश की आजादी को खतरे में डालने की कोशिश की, यह सब बताया है। मैं उम्मीद करता था कि कम से कम वे लोग विपक्ष में जो बैठे हुए हैं, जो इस बात का खुले आम एलान करते हैं कि हम देश की आजादी को किसी तरह से खतरा नहीं होने देंगे, आज वह भी प्रतिक्रियावादियों के साथ और सांप्रदायवादियों के साथ और उन लोगों के साथ उठ कर गए हैं कि जिन लोगों को इस बात की तामीज ही नहीं और उन में से कुछ लोग ऐसे हैं जो विदेश जाते हैं और जिन का पूरा खर्चा गुप्तचर एजेंसियां देती हैं और जिन के वहां टेलीविजन के इन्टरव्यूज, प्रैस कांफ्रेंसेज़ और देश से भागे हुए देश के दुश्मनों के साथ जिन की इन्टरव्यू कराई जाती है, उनके साथ खाने खिलाए जाते हैं, उन के साथ भाषण कराए जाते हैं, आज उन्हीं तत्वों के साथ, हमारे देश के तथाकथित मार्क्सवादी उन के साथ मिल कर जब काम करते हैं तो मुझे परेशानी होती है। मगर एक बात की परेशानी मुझे कभी भी नहीं होती है, क्योंकि मैं जानता हूं:

"न खंजर उठेगा, न तलवार उनसे
ये बाजू मेरे आजमाए हुए हैं।"

[The deputy Chairman in the Chair.]

.... STATEMENT BY PRIME MINISTER

Announcement re. enhancement of pension and provision of additional facilities to Freedom Fighters receiving Central Pension under the Swatantrata Sainik Samman Pension Scheme

THE PRIME MINISTER (SHRI RAJIV GANDHI): Madam Deputy Chairman, today the 9th of August, 1989, is the anniversary of the Quit India Day in the year of the birth centenary of that great freedom fighter and nation builder, Pandit Jawaharlal Nehru. We remember today that historic day 47 years ago when Mahatma Gandhi launched the final phase of our struggle for freedom. It is a most apposite occasion for us to honour our noble *Swatantrata Sainiks.*

When they launched themselves selflessly into the Independence Movement, they sought nothing for themselvs while giving their all to the country. Their struggle was for a principle, not for material gain. Their cause was a great ideology, not a narrow chauvinism. Their goal was the freedom of India, and the freedom of all Indians, not a personal or selfish aim. Their higher objective was the end of Empire everywhere and liberty for all the oppressed peoples of the world.

As the beneficiaries of their sacrifice, the duty falls on our generation to extend to them the assistance they so richly deserve, but do not demand.

As a token of our gratitude, appreciation and regard for the swatantrata sainiks, I am happy to make the following announcements:

(i) The pension being paid to freedom fighters under the Swatantrat Sainik Samman Pension Scheme, 1988 will be enhanced for the freedom fighters, their widows

and dependants with effect from 14-11-1988. The rates of pension will be raised from Rs. 500 p.m. to Rs. 750 p.m. for the freedom fighters and their widows. The pension of those freedom fighters, who underwent imprisonment outside India for a minimum period of 5 years will, however, be raised from Rs. 800 p.m. to Rs. 1,000 p.m. The rates of pension for their dependents are also being raised.

(ii) The scheme of free travel by Rail will be extended beyond 18-II-89 for the life time of the freedom fighters; and

(iii) For the first time, the facility of free rail travel will be extended to the widows of freedom fighters.

The entire House will wish to join me in wishing our freedom fighters good health and long life. Thank you.

THE DEPUTY CHAIRMAN: The entire House and the Chair as well. Shri Vithalbhai M. Patel.

SHRI VITHALBHAI M. PATEL (Gujarat): Hon. Prime Minister, the freedom fighters will be grateful to you and this is a worthy decision. But I want to draw your attention to one thing. There are a number of cases with the department pending clearance for pension and they are not cleared even though the State Governments have recommended them. I personally think that there is something wrong in the Lok Nayak Bhavan and that is why they are not clearing the cases. What is wrong? What pinches them, I do not know. Some inquiry is required to be done why so many cases are pending. Other cases of similar type, same category, have been cleared. But these cases are pending. If you inquire, you will find out that there is something wrong. Please instruct the department to clear all the pending cases as early as possible.

SHRI H. HANUMANTHAPPA (Karnataka): Madam Deputy Chairman, I thank the hon. Prime Minister for the gestures shown on this historic day to the freedom fighters. I join my friend Mr. Vithalbhai Patel in pointing out that a number of cases are pending on flimsy grounds, small grounds. I have one or two examples with me. A person did not apply for pension when he was in an affluent position. The old man came to me now. His sons are educated and are earning; his grandsons are educated and are earning; but this man is thrown out of the family. He is a freedom fighter. He had not applied then. But now he has sent in his application. His application has been rejected because it is received late. Of course, in the last Session, in a clarification, the hon. Home Minister has agreed that no application will be rejected because it is received late. But I am told that in the Lok Nayak Bhavan, they do not have any circular or order from the Home Ministry. Even assurances given on the floor of the House do not reach the Lok Nayak Bhavan. Madam, there are certain cases where some how, we hear, on payment of money pensions are sanctioned. But genuine cases have been rejected. And applications are pending for eight years, ten years, on small grounds. Several times applications are sent back in spite of recommendations. So, I request the hon. Prime Minister to have a review and find a way out in this Centenary Year of that great leader, Jawaharlal Nehru, and the forty-second year of Independence. Right now, within the end of December, let us clear all the pension papers, if necessary, appointing a separate committee without depending on the bureaucrats and the deputy secretaries and secretaries, an independent committee so that it can have personal interviews and clear all the cases. Let us at least do our job to these freedom fighters upon whose sacrifice we have all become free Indians.

THE DEPUTY CHAIRMAN: Shri Sitaram Kesri.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Madam, from the Opposition...

THE DEPUTY CHAIRMAN: Just a minute. I have called Mr. Sitaram Kesri.

श्री सीताराम केसरी (बिहार): डिप्टी चैयरमैन महोदया, हम आपके माध्यम से प्रधान मंत्री जी को एक विशेष बधाई इस बात की देते हैं कि उन्होंने अपने वक्तव्य में यह कहा, बिना मांगे हुए उन्होंने यह अनुदान दिया। इसके लिए हम उनको बधाई देते हैं।

दूसरी बात, हमारे कुलिग लोगों ने जो कम्पलेंट की, आरोप लगाया, उन्हें यह पता नहीं कि बहुत से ऐसे लोगों ने भी स्वतंत्रता सेनानी का अनुदान लिया है, जो इसके योग्य नहीं हैं और ऐसे लोगों को भी लोगों ने रिकमंड किया है, जिनका राजनीति से पहले संबंध नहीं रहा है। . . . (व्यवधान)

श्री विट्ठलभाई मोतीराम पटेल: हमने एक भी नहीं किया था।

श्री सीताराम केसरी: चूंकि आप नहीं जानते, मैं बता रहा हूं। इस तरह के केस हजारों हैं, मैं जानता हूं। इसलिए मेरा आपके माध्यम से प्रधान मंत्री जी से यह भी निवेदन है कि ऐसे लोग, जो 40 साल–47 साल पहले इस आन्दोलन में थे जब तक उनकी उम्र कम से कम 62 साल की न हों, उन्हें पोलिटिकल सफरर न माना जाये। अगर मामा 13 साल का भी उस समय होता तो 60 साल उसकी उम्र होगी, 12 साल का होगा तो 59 साल की उम्र होगी। मगर 50 साल और 52 साल के लोग अपना आवेदन पत्र लेकर के आते हैं और उनके आवेदन पत्र पर सिफारिश होती है, ऐसे लोगों पर भी स्क्रीनिंग करनी चाहिए और जो जेनुइन स्वतंत्रता सेनानी हैं उनका सम्मान इस में है कि उनकी तरह के लोगों को यह अनुदान मिलना चाहिए। इन्हीं शब्दों के साथ में पुन: आपके द्वारा प्रधान मंत्री जी को बधाई और धन्यवाद ज्ञापन करता हूं।

THE DEPUTY CHAIRMAN: I think the Opposition Member, Mr. Matto, wants to say something.

SHRI GHULAM RASOOL MATTO: I congratulate the Prime Minister for having remembered the freedom fighters on this auspicious day. Not only that this is the centenary year of our great leader, Jawaharlal Nehru but today is 9th August, and I congratulate the Prime Minister for having chosen this day for this announcement. I would request the honourable Prime Minister on two points: (1) The cases which are pending of the freedom fighters of Jammu and Kashmir may also be expedited in Lok Nayak Bhavan. (2) This is the most important front that I want to make. As and when these cases are processed, it might take some more time, but they should be made effective from the date the Swatantrata Sainik Samman Pension Scheme became operational, that is, in 1980 or whatever the exact date. If this assurance is given to those whose cases are not yet cleared, they will have the satisfaction that their pension has been released with retrospective effect. I want the honourable Prime Minister to give this assurance. I once again congratulate him on this gesture.

SHRI G. SWAMINATHAN Tamil Nadu): On behalf of the Opposition and on behalf of the AIADMK Party I congratulate the Prime Minister for the gesture he has shown to the freedom fighters. In view of the inflation in our country, the increase in the pension should be very greatly helpful to the freedom fighters. The Prime Minister has also been very kind to give them railway pass not only for themselves but also their widows. One particular thing I note is that the pension of those freedom

fighters who underwent imprisonment outside India, will also go up. One such freedom fighter is amidst us in this very House, Shri Purushottam Kakodkar. I was with him in a Committee and I was surprised to hear that he had spent years in Portuguese jails. We have such great personalities and it is a gesture of our Prime Minister to have granted enhanced pension to people like them who had suffered and made sacrifices for our country. I once again congratulate our Prime Minister for the gesture he has shown to our freedom fighters.

ठाकुर जगतपाल सिंह (मध्य प्रदेश): आदरणीय, मैं आपके माध्यम से प्रधान मंत्री जी को बधाई देना चाहता हूं कि आज इस ऐतिहासिक दिन पर उन्होंने यह एनाउंसमेंट किया है। हमारे उन स्वतंत्रता सेनानियों के लिए जिन्होंने अपनी जिन्दगी बलिदान कर दी और अपनी माताओं और बहिनों को बिलखता हुआ छोड़कर जेल गए, उनके लिए आज जो आपने घोषणा की है इसके लिए आपको बारबार बधाई। उनके बच्चे और उनकी फैमिली आपको इस बात के लिए कभी नहीं भूलेंगी। लेकिन बड़े दुख के साथ कहना पड़ता है कि स्वतंत्रता सेनानियों के बारे में हमारे प्रधान मंत्री जी ने एनाउंसमेंट की है। उसे हमारे विरोधी पक्ष के लोग सुनना भी नहीं चाहते। मैं हिंदुस्तान की जनता को बताना चाहता हूं कि जिन्होंने आजादी के लिए कुर्बानियां की और हिन्दुस्तान को आजादी दिलायी आज हमारे विरोधी पक्ष के लोग उसे सुनने के लिए तैयार नहीं हैं कि उन्हें क्या-क्या सुविधायें कांग्रेस सरकार दे रही है। मैं आपको फिर बधाई देना चाहता हूं कि ऐसे लोगों को हिन्दुस्तान की जनता समझे कि हमारे उन स्वतंत्रता सेनानियों को जिनकी कुर्बानियों से हम को आजादी मिली है, हमारा हिन्दुस्तान आज आगे बढ़ता जा रहा है, उनको जो सुविधायें दी जा रही हैं, उनके बारे में विरोधी पक्ष के माननीय सदस्य सुनने के लिए तैयार नहीं हैं। मैं इस बात के लिए आपको पुनः बधाई देना चाहता हूं। आपसे विनती करता हूं कि जो स्वतंत्रता सेनानी जेलों में हमारे साथ रहे हैं जिन्होंने कि पेंशन नहीं मांगी है क्योंकि उस समय उन्हें किसी मदद की जरूरत नहीं थी, मगर वे आज मदद मांगते हैं और उनकी यह हालत है कि उन्हें आपकी मदद की जरूरत है, पेंशन की जरूरत है तो आप इसे कंसीडर करें। इतना ही मुझे कहना है। जय हिन्द।

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): You record the sense of the House that the Opposition is not here.

THE DEPUTY CHAIRMAN: Mr. Masodkar, you wanted to say something.

SHRI BHASKAR ANNAJI MASODKAR (Maharashtra): Madam, I also want to congratulate the honourable Prime Minister and the Government. But I would like to add that the problem cannot be solved by merely giving them pension.

Madam, there are three problems of which government must take note of and to which it must pay attention. Some of the pensioners have already applied to the Government for the purpose of housing. Then there is the question of their fading health. The third thing is employment to some of the members of their families.

Madam, I hope the Government will look into these aspects also. Freedom fighters have formed co-operatives and they are seeking the assistance of the State Governments as well as the Central Government. They are trying to have a roof over their heads, some health facilities and some employment opportunity for their family members.

I think this is the day of showing our gratitude and I hope that the honourable Prime Minister will extend these small facilities to these freedom fighters for the sacrifices they have made. Thank you, Madam.

THE DEPUTY CHAIRMAN: I think the whole House is agreed on this and congratulates the Prime Minister ... (*Interruptions*)... Yes, Mr. Ahluwalia, you want to say something?

THAKUR JAGATPAL SINGH: Minus the Opposition. "The whole House"—You cannot say that.

THE DEPUTY CHAIRMAN: The whole House means those who are present.

THAKUR JAGATPAL SINGH: That is right.

THE DEPUTY CHAIRMAN: That is the general rule.

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार) : उपसभापति महोदया, आपके माध्यम से मैं मुल्क के प्रधान मंत्री को धन्यवाद देना चाहता हूं कि आज वह एतिहासिक दिन है जो हमें याद दिलाता है 9 अगस्त, 1942 के आन्दोलन की जब गांधी जी ने ब्रिटिश साम्राज्य के खिलाफ भारत छोड़ो का आन्दोलन चलाया था और जिस भारत छोड़ो आन्दोलन पर पूरे मुल्क में एक राष्ट्रीयता की भावना की लहर सी उठ गई थी और उस लहर ने हजारों, लाखों की तादाद पर युवकों को प्रोत्साहित किया था कि जेल जाकर वह अपने मुल्क के प्रति, अपनी मातृभूमि के प्रति, अपने देश-प्रेम के प्रति अपनी काबलियत को दिखाकर और अंग्रेजी हुकुमत को इस मुल्क से बाहर उखाड़कर फेंके। बड़े अफसोस की बात है महोदया, कि यह राष्ट्रीय भावना लेते हुए जो आन्दोलन चला था परन्तु उसमें भी कुछ लोग वक्त थे जिन्होंने स्वतन्त्रता सेनानियों की पीठ पर छुरा घोंपा था।

उपसभापति महोदया, मैं इस वक्त बधाई देने के साथ-साथ आज फिर देख रहा हूं कि उसी प्रकार विपक्ष आज हमें छोड़कर दूसरे रास्ते की तरफ जा रहा है। मैं आपके माध्यम से गुजारिश करता हूं कि अभी भी कुछ लोग ऐसे हैं जिन्हें स्वतन्त्रता सेनानी की पेंशन मिलती है, पर जिन्होंने 1942 के आन्दोलन में मुल्क के साथ गद्दारी की थी। मैं इससे पहले भी इसे हाउस में उठा चुका हूं और मैं यह मौका समझता हूं कि और मैं बताना चाहता हूं कि विपक्ष के एक नेता ने 1942 के आन्दोलन में, जब गांधी जी ने कहा कि सरकारी कानून के खिलाफ और सरकारी बिल्डिगें तोड़ें, ब्रिटिश साम्राज्यवाद को इधर से निकालकर बाहर फेंके उस वक्त आज इसी सदन में के एक सदस्य जो कि उस वक्त 20 साल के थे और उन्होंने, इस आन्दोलन में समर्थन दिया, पर अब पुलिस पकड़कर ले गई जेल, तो पुलिस के डंडे के डर से, मार के डर से वह सरकारी गवाह बन गए और सरकारी गवाह बनकर उन्होंने जो गवाही दी और उस गवाही ने पूरे गांव को बन्धवा दिया। आज का दिन याद दिलाता है ऐसे कलंकित लोगों को कि जिन्होंने हिन्दुस्तान के संग्रामी इतिहास पर कलंक के टीके लगाए हैं और आज वह मांग करते हैं कि भारत बचाओ का आन्दोलन चलायें। . . . . (**व्यवधान**) . . .

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) : नाम बताओ . . , (**व्यवधान**) . . .

THE DEPUTY CHAIRMAN: Please do not take names. I won't allow it. We are discussing the matter in a very good atmosphere. Don't spoil it. Only mention about what the Prime Minister has said.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : उपसभापति महोदया, मैं नाम नहीं ले रहा। सारे मुल्क की जनता को पता है कि कौन हैं यह कलंकित लोग जिन्होंने 1942 के आन्दोलन पर, सिर्फ गांधी जी के आह्वान पर छुरा नहीं घोंपा, परन्तु हिन्दुस्तान की उस वक्त की 35 करोड की जनता के साथ गद्दारी की थी।

6 P. M.

आज भी वे 48 करोड़ जनता के साथ गद्दारी करने पर तुले हुए हैं। मैं आपके माध्यम से बताना चाहता हूं कि एक संसद सदस्य जिनका नाम मैं नहीं लेना चाहता , मैं लिखकर बाद में दूंगा, उनके भाई जो यहां पर हाजिर थे, आज उन्हें स्वतंत्रता सेनानी की पेंशन मिलती है। उसको रोका जाए क्योंकि गद्दारी करने की पेंशन उन को मिल रही है। मैं लिखकर भेजूंगा और मैं आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहूंगा कि 80 करोड जनता को कलंकित करने वाले लोग, ऐसा काम करने के बावजूद स्वतंत्रता सेनानी पेंशन ले रहे हैं। . . .

उपसभापति महोदया, आगरा कोर्ट . . .

उपसभापति : आप बैठ जाइए। आप यह मत कहिए।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : महोदया, यह एक महत्वपूर्ण मुद्दा है जो कि देश की जनता को पता लगना चाहिए। मेरी गुजारिश है कि आपका जन्म 1942 में हुआ होगा, मगर मैं 1951 में पदा हुआ हूं, मुझे पता नहीं है कि मुल्क के लिए किन-किन लोगों ने क्या-क्या कुर्बानियां की हैं। इसलिए इस वर्तमान युग के युवक और युवतियों को पता लगना चाहिए कि ऐसे लोग कौन हैं जिन्होंने इस देश की आजादी के लिए खून बहाया है यह देश को पता लगना चाहिए।

महोदया, मैं आपके माध्यम से आगरा कोर्ट का जजमेंट पढ़ना चाहता हूं . . .

THE DEPUTY CHAIRMAN: No, no. I am not allowing it. Please sit down.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : हो सकता है मैं गलत होऊं, लेकिन मैं क्लैरिफिकेशन चाहता हूं कि क्या सच है . . . (**व्यवधान**)

THE DEPUTY CHAIRMAN: Mr. Ahluwalia, I won't allow it. I will not permit you to read anything.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : मेरी आपसे गुजारिश है कि यह कम से कम बतायें कि यह झूठ है या सच है। अगर झूठ है तो मैं विदड्रा करता हूं। अगर सच है तो इन गद्दारों को देश से निकाला जाए। धन्यवाद।

THE DEPUTY CHAIRMAN: Mr. Ahluwalia, I will not allow you anything other than seeking clarifications or congratulating the Prime Minister. Please take your seat. (*Interruptions*).

SHRI RAJIV GANDHI: Madam Deputy Chairman, I would like to thank the Members for their support. The pension that we give to the freedom fighters in a sense is just a way if showing gratitude, because there is no way that we can really do anything for them which amounts to what they have done for us or they have done for the country. It is a 'sammaan' on our part. It was started by Indiraji in 1980.

Some points have been raised, specially the question of pending cases. I would request the Home Minister to look into all the cases that are pending and by the 19th of November to clear all the cases that are pending. (*Interruptions*).

One other point was made about medical facilities. I was under the impression that the CGHS facilities are already available to all freedom fighters. If they are not, we will make them available. (*Interruptions*)

Thank you'

ठाकुर जगतपाल सिंह : जो गलत पेंशन ले रहे हैं उनके बारे में तो बतायें (**व्यवधान**)।

नेता सदन (श्री पी० शिवशंकर) : वह होम मिनिस्टर साहब देखेंगे।